



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - IV SECTION)**

**MINUTES OF THE NORMS COMMITTEE- IV**

**MEETING No.** NC/4/MEET/Oct/202122/10

**DATED:** 11/11/2021

**Please Note**

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Oct/202122/10 dated 11/11/2021 of Norms Committee - IV for the year 2021-22 was held on 11/11/2021 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department                                  |
|-------|------------------------------------------|---------------------------------------------|
| 1     | NITISH SURI, Deputy DGFT                 | Directorate General of Foreign Trade, Delhi |
| 2     | CHETAN JAGGARWAL, FTDO                   | Directorate General of Foreign Trade, Delhi |
| 3     | NAND Lal, Technical Authority            | Technical Consultant, DGFT                  |
| 4     | SHAISH KUMAR, Technical Authority        | Technical Consultant, DGFT                  |
| 5     | DINESHNARAIN MATHUR, Technical Authority | Technical Consultant, DGFT                  |
| 6     | Nitin jain, Technical Authority          | Technical Consultant, DGFT                  |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 1 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | DETPAK INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00212749AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NA                                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. G.S.M of Import item and net import content in export Product.</li> <li>2. Size and specification of proper to be export.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                 |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                        | 2 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                     | Case Withdrawn                              |
| Party Name                                                                                                                                                                                      | INTERNATIONAL CONVEYORS LTD.                |
| Meeting Number and Date                                                                                                                                                                         | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                  | 018305000460AM14                            |
| RA File Number                                                                                                                                                                                  | 039404000756 AM13                           |
| Licence No and Date                                                                                                                                                                             | 0310745144/13/08/2013                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to transfer the case to NC-VII in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 3 / NC/4/MEET/Oct/202122/10                 |
| Case Status               | Case Deferred                               |
| Party Name                | UPL LIMITED                                 |
| Meeting Number and Date   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number            | 018305000141AM16                            |
| RA File Number            | 039504000143 AM15                           |
| Licence No and Date       | 0310792999/16/01/2015                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021).

|                                                                                                                                                                                                                                           |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                  | 4 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                | UPL LIMITED                                 |
| Meeting Number and Date                                                                                                                                                                                                                   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                            | 018305000700AM16                            |
| RA File Number                                                                                                                                                                                                                            | 039504000046 AM16                           |
| Licence No and Date                                                                                                                                                                                                                       | 0310798284/20/08/2015                       |
| Norms Committee Decision:                                                                                                                                                                                                                 |                                             |
| The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021). |                                             |

|                                                                                                                                                                                                                                                                                                                        |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                               | 5 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                                                                                                                                            | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                             | OMNI IMPEX PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                         | 018305001045AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                         | 039504000635 AM16                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                    | 0310801207/18/12/2015                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                              |                                             |
| <b>Decision:</b> The Committee considered the case as per agenda in presence of technical experts and decided to <b>reject</b> the case as the firm did not reply the deficiency letter issued by DGFT on 21.01.2020 followed by reminder letter dated 10.06.2020 and 05.08.2020. Final Reminder issued on 01.10.2020. |                                             |

|                                                                                            |                                             |
|--------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                   | 6 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                | Case Approved                               |
| Party Name                                                                                 | AMTEX DYECHEM INDUSTRIES                    |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                             | 018305000926AM19                            |
| RA File Number                                                                             | 082404000313 AM16                           |
| Licence No and Date                                                                        | 0810137017/18/01/2016                       |
| Norms Committee Decision:                                                                  |                                             |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                             |

| Export Item           | Qty  | Import Item                    | Qty      |
|-----------------------|------|--------------------------------|----------|
| Reactive Scarlet GD-2 | 1 Kg | Para Anisidine 3 Sulfonic Acid | 0.153 Kg |
|                       |      | J Acid                         | 0.180 Kg |
|                       |      | Cyanuric Chloride              | 0.139 Kg |
|                       |      | N Ethyl Meta Base Ester        | 0.233 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|                                                                                                                                                                                                                                                                                |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                       | 7 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                     | UMANG BOARDS LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                 | 018305000862AM19                            |
| RA File Number                                                                                                                                                                                                                                                                 | 132404000026 AM16                           |
| Licence No and Date                                                                                                                                                                                                                                                            | 1310048252/24/05/2016                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                      |                                             |
| The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the information against D/L issued on 14.07.2020, followed by Reminder letter on 12.11.2021. Hence, the Committee decided to Defer the case. |                                             |

|                                                                                                                                                                                                                                                                                |                                               |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                       | 8 / NC/4/MEET/Oct/202122/10                   |
| Case Status                                                                                                                                                                                                                                                                    | Case Deferred                                 |
| Party Name                                                                                                                                                                                                                                                                     | TEX YEAR INDUSTRIAL ADHESIVES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021   |
| HQ File Number                                                                                                                                                                                                                                                                 | 018305001335AM19                              |
| RA File Number                                                                                                                                                                                                                                                                 | 039504000257 AM17                             |
| Licence No and Date                                                                                                                                                                                                                                                            | 0310805812/29/06/2016                         |
| Norms Committee Decision:                                                                                                                                                                                                                                                      |                                               |
| The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the information against D/L issued on 07.08.2020, followed by Reminder letter on 12.11.2021. Hence, the Committee decided to Defer the case. |                                               |

|          |                             |
|----------|-----------------------------|
| Case No. | 9 / NC/4/MEET/Oct/202122/10 |
|----------|-----------------------------|

|                                                                                                                                                                                                                                                                                   |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | UPL LIMITED                                 |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                    | 018305001339AM19                            |
| RA File Number                                                                                                                                                                                                                                                                    | 039504000284 AM17                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 0310806193/13/07/2016                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021).</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                              |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                     | 10 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                   | ROHAN DYES AND INTERMEDIATES LTD            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                               | 018305000980AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                               | 082404000057 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                          | 0810142761/06/06/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the information against D/L issued on 19.03.2020, followed by Reminder letter on 12.06.2020. (Final Reminder Letter on 12.11.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                     | 11 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                   | STERLING AUXILIARIES PVT LTD                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                               | 018305001065AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                               | 039504000690 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                          | 0310824490/17/10/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 27.12.2019. Reminder letter dated 21.01.2020. Final Reminder issued on 08.06.2020. (2<sup>nd</sup> Final reminder dated 25.07.2021. Therefore Committee decided to reject the case</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 12 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | KHYATI CHEMICALS PVT LTD                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 018305001145AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 082404000177 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0810144072/12/12/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for requirement of inputs (both imported &amp; indigenous)based on Chemical reaction &amp; Molecular weight of each,indicating yield of reaction with justification.</li> <li>2. Composition of export item.</li> <li>3. Production of the export product vis-à-vis consumption of all the inputs for last 3 years duly certified by Chartered Accountant.</li> <li>4. If, an ad-hoc norm for the export of same product was fixed in the past, copy of the approved minutes may please be sent.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 13 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | KHYATI CHEMICALS PVT LTD                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 018305001109AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 082404000160 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0810144117/20/12/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for requirement of inputs (both imported &amp; indigenous)based on Chemical reaction &amp; Molecular weight of each,indicating yield of reaction with justification.</li> <li>2. Composition of export item.</li> <li>3. Production of the export product vis-à-vis consumption of all the inputs for last 3 years duly certified by Chartered Accountant.</li> <li>4. If, an ad-hoc norm for the export of same product was fixed in the past, copy of the approved minutes may please be sent.</li> </ol> |                                             |

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 14 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | KHYATI CHEMICALS PVT LTD                    |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305001110AM19                            |
| RA File Number          | 082404000285 AM19                           |
| Licence No and Date     | 0810144118/20/12/2018                       |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:

1. Complete calculation for requirement of inputs (both imported & indigenous) based on Chemical reaction & Molecular weight of each, indicating yield of reaction with justification.
2. Composition of export item.
3. Production of the export product vis-à-vis consumption of all the inputs for last 3 years duly certified by Chartered Accountant.
4. If, an ad-hoc norm for the export of same product was fixed in the past, copy of the approved minutes may please be sent.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 15 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Withdrawn                              |
| Party Name              | CERADECOR INDIA PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000802AM19                            |
| RA File Number          | 052304000422 AM19                           |
| Licence No and Date     | 0510409131/28/12/2018                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda. The committee decided to withdraw the case as the case was earlier approved in NC Meeting No.03/83-ALCI-2019 dated 10.07.2019.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 16 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | ASIM PRODUCTS                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 018305000788AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 082404000248 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0810144284/10/01/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for requirement of inputs (both imported &amp; indigenous) based on Chemical reaction &amp; Molecular weight of each, indicating yield of reaction with justification.</li> <li>2. Details of the export item.</li> <li>3. Production of the export product vis-a vis consumption of all the inputs for last 3 years duly certified by Chartered Accountant.</li> <li>4. The export item is Sulphur 80% WDG where as one of the import tiers is also Sulphur.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                     | 17 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                   | PARAMOUNT MINERALS AND CHEMICAL LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | 018305001204AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 039504001187 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0310827090/15/02/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not Hard copy against D/L issued on 19.03.2020, followed by Reminder letter on 12.06.2020. (Final Reminder Letter on 12.11.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 18 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Withdrawn                              |
| Party Name              | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000001AM20                            |

|                                                                                                                                                                                                                         |                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                          | 052304000549 AM19     |
| Licence No and Date                                                                                                                                                                                                     | 0510410094/29/03/2019 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda. The committee decided to withdraw the case as the case was earlier approved in NC Meeting No.02/83-ALCI-2019 dated 30.05.2019.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                     | 19 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                   | AGRISOL (INDIA) PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | 018305000025AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 092404000618 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0910067378/08/04/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not Hard copy against D/L issued on 20.12.2019, followed by Reminder letter on 19.08.2020. (Final Reminder Letter on 12.11.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                              |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                     | 20 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                   | LUBRIKOTE SPECIALITIES PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                               | 018305000109AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                               | 039504000124 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                          | 0310828999/14/05/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the information against D/L issued on 05.10.2020, followed by Reminder letter on 07.06.2021. (Final Reminder Letter on 12.11.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 21 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | UPL LIMITED                                 |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000141AM20                            |
| RA File Number          | 039504000005 AM20                           |
| Licence No and          | 0310829288/28/05/2019                       |

|                                                                                                                                                                                                                                                                                  |  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                             |  |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021)</p> |  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 22 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SURYA PANEL PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 018305000351AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 082404000081 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0810146087/03/09/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating stage wise wastages of raw material and specification with GSM of Import items.</li> <li>2. Complete calculation for requirement of raw materials both imported indigenous and also compare with the SION fixed for Laminates in Hand Book of Procedure Vol.1.</li> <li>3. Weight of export product in Kg terms and also to indicate weight per MM thickness of export product.</li> <li>4. Production of export Product vis-a vis consumption of all the raw materials for the last three years duly certified by Chartered accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                              |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                     | 23 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                   | PARAMOUNT MINERALS AND CHEMICAL LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                               | 018305000368AM20                            |
| RA File Number                                                                                                                                                                                                                                               | 039504000527 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                          | 0310831428/09/09/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and it was noted that the firm has not furnished the information against the D/L issued on 05.10.2020. Reminder letter is issued</p> |                                             |

on 25.03.2021. Hence, the committee decided to defer the case. (Final Reminder letter is issued on 11.11.2021).

|                                                                                                                                                                                                                                                                                                                                     |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                            | 24 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                          | PROEC ENERGY LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                      | 018305000372AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                      | 052404000333 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                 | 0510411816/12/09/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and it was noted that the firm has not furnished the information against the D/L issued on 07.06.2021. Hence, the committee decided to defer the case. (Final Reminder letter is issued on 11.11.2021).</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                               |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                      | 25 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                    | ASAHI INDIA GLASS LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                | 018305000424AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                | 052304000277 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                           | 0510412117/15/10/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter m followed by the reminder issued on 24.07.2020. Hence, the committee decided to defer the case. (2<sup>nd</sup> reminder letter is to be issued on 11.11.2021).</p> |                                             |

|                                                                                                                                                                                                                                                                               |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                      | 26 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                   | Case Withdrawn                              |
| Party Name                                                                                                                                                                                                                                                                    | YASHO INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                | 018305000436AM20                            |
| RA File Number                                                                                                                                                                                                                                                                | 039504000724 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                           | 0310832332/18/10/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and it was noted that, this case has been rejected in online meeting 07/83-ALC2/2020 held on 18/09/2020. Hence, the Committee decided to withdraw</p> |                                             |

the case.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 27 / NC/4/MEET/Oct/202122/10                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018305000467AM20                               |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 039504000771 AM20                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0310832688/11/11/2019                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/201-22/10 dated 11.11.2021.</p> <p>1. Complete chemical reactions, Mol. Weight and % yield on molar basis.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 28 / NC/4/MEET/Oct/202122/10                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018305000635AM20                               |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 039504000998 AM20                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0310834139/14/01/2020                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/201-22/10 dated 11.11.2021.</p> <p>1. Complete chemical reactions, Mol. Weight and % yield on molar basis.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                |

|                |                                             |
|----------------|---------------------------------------------|
| Case No.       | 29 / NC/4/MEET/Oct/202122/10                |
| Case Status    | Case Deferred                               |
| Party Name     | CRYSTAL CROP PROTECTION LIMITED             |
| Meeting Number | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |

|                                                                                                                                                                                                                                                                             |                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| and Date                                                                                                                                                                                                                                                                    |                       |
| HQ File Number                                                                                                                                                                                                                                                              | 018305000669AM20      |
| RA File Number                                                                                                                                                                                                                                                              | 052304000416 AM20     |
| Licence No and Date                                                                                                                                                                                                                                                         | 0510413484/30/01/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case</p> |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 30 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | STIC ON PAPERS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 018305000735AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 092404000578 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0910068502/20/02/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/201-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Details of import silicon.</li> <li>2. Calculation for the requirement of raw materials and also comparison with SION A-2866 fixed at H.B. procedure.</li> <li>3. Production of export item vis a vis consumption of all the raw materials both imported and indigenous for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                                                |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                       | 31 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                     | CALIBRE CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                 | 018305000743AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                 | 039404000903 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                            | 0310835047/25/02/2020                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and noted that the hard copy from the firm is received. The committee decided to defer the case for the further examination. The case has been referred for technical assessment.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 32 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | INDOTAN CHEMICALS LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 018305000746AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 022404000194 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0210209790/25/02/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Chemistry of the reaction to the product Export item, giving the Molecular weight of reactants and the products with yield of reaction.</li> <li>2. Justification of wastage with calculation for the requirement of both imported and indigenous inputs for the manufacture of Export item.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 33 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018305000762AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 039404001021 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0310835268/06/03/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Material balance with their solid content for the manufacture of export item.</li> <li>2. Chemical reaction of the manufacturing export item, giving molecular weight reactant and product indicating complete calculation and yield of reaction.</li> <li>3. Production of export item vis-à-vis consumption of import items for the last three years duly certified by C.A.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                               |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                      | 34 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                    | BHANU DYES PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                | 018305000765AM20                            |
| RA File Number                                                                                                                                                                                                                                                                | 039404001008 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                           | 0310835329/09/03/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to defer the case for want of Hard Copy from the firm. Letter Hard copy on 06.08.2020, Reminder letter issued to the firm on 18.10.2021.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 35 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | JINDAL DRUGS PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 018305000815AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 039404000004 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0310836019/27/04/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No NC/4/MEET/Oct/202122/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>I. COA of import item form supplier indicating % composition of each input.</li> <li>II. Exact technical specific of export.</li> <li>III. Exact Quantity of indigenous input to be added with their name specifically.</li> </ol> <p>D/L issued to the firm on 15.11.2021. Hence, the Committee decided to <b>Defer</b> the Case.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 36 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | INSECTICIDES (INDIA) LIMITED                |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000819AM21                            |
| RA File Number          | 039404000032 AM21                           |
| Licence No and Date     | 0310836054/01/05/2020                       |

**Norms Committee Decision:**

The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter followed by the reminder issued on 20.01.2021. Hence, the committee decided to defer the case. (2<sup>nd</sup> reminder letter is to be issued on 11.11.2021).

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 37 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Withdrawn                              |
| Party Name              | FORACE POLYMERS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000828AM21                            |
| RA File Number          | 052304000468 AM20                           |
| Licence No and Date     | 0510414128/08/05/2020                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda in the presence of technical expert and it was noted that, this case was approved in online meeting 10/83-ALC1/2020 (Part II) held on 19.03.2021. Hence, the Committee decided to withdraw the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 38 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | KIRI INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000834AM21                            |
| RA File Number          | 082404000020 AM21                           |
| Licence No and Date     | 0810147743/13/05/2020                       |

**Norms Committee Decision:**

The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter followed by the reminder issued on 22.03.2021, followed by the reminder issued on 28.07.2021. Hence, the committee decided to defer the case. (3<sup>rd</sup> reminder letter is to be issued on 11.11.2021).

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 39 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Withdrawn                              |
| Party Name              | BRILLIANT PRINTERS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000835AM21                            |
| RA File Number          | 072404000039 AM21                           |
| Licence No and Date     | 0710116445/13/05/2020                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda in the presence of technical expert and it was noted that the case was approved in online meeting 10/83-ALC1/2020(Part II) held on 19.03.2021. Hence, the Committee decided to withdraw the case.

|                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                           | 40 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                         | JINDAL DRUGS PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                     | 018305000850AM21                            |
| RA File Number                                                                                                                                                                     | 039404000074 AM21                           |
| Licence No and Date                                                                                                                                                                | 0310836267/20/05/2020                       |
| Norms Committee Decision:                                                                                                                                                          |                                             |
| The Committee considered the case in the presence of technical expert and it was noted that the export and import items are same. Hence, the Committee decided to reject the case. |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                      | 41 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                    | STIC ON PAPERS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                | 018305000852AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                | 092404000110 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                           | 0910068785/22/05/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                     |                                             |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/201-22/10 dated 11.11.2021.                                                                                                                                                                                                                     |                                             |
| <ol style="list-style-type: none"> <li>1. Details of import silicon.</li> <li>2. Calculation for the requirement of raw materials and also comparison with SION A-2866 fixed at H.B. procedure.</li> <li>3. Production of export item vis a vis consumption of all the raw materials both imported and indigenous for the last three years duly certified by Chartered Accountant.</li> </ol> |                                             |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case                                                                                                                                                                    |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 42 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | GIRIDHAR TECHFAB PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 018305000878AM21      |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 082404000038 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0810147884/04/06/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Sept/201-22/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. To give weight of export item in Kg terms,</li> <li>2. Composition of export item giving net import content in export item.</li> <li>3. Calculation for requirement in all inputs items (in Kg term) for manufacture export item giving wastage separately.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 15.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to Defer the case.</p> |                       |

|                                                                                                                                                                                                                                                                  |                                             |                                                                                               |                                                          |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                         | 43 / NC/4/MEET/Oct/202122/10                |                                                                                               |                                                          |
| Case Status                                                                                                                                                                                                                                                      | Case Approved                               |                                                                                               |                                                          |
| Party Name                                                                                                                                                                                                                                                       | INTERNATIONAL TRADERS                       |                                                                                               |                                                          |
| Meeting Number and Date                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                                                                                               |                                                          |
| HQ File Number                                                                                                                                                                                                                                                   | 018305000898AM21                            |                                                                                               |                                                          |
| RA File Number                                                                                                                                                                                                                                                   | 039404000148 AM21                           |                                                                                               |                                                          |
| Licence No and Date                                                                                                                                                                                                                                              | 0310836648/12/06/2020                       |                                                                                               |                                                          |
| Norms Committee Decision:                                                                                                                                                                                                                                        |                                             |                                                                                               |                                                          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                                                                                                       |                                             |                                                                                               |                                                          |
| Export Item                                                                                                                                                                                                                                                      | Qty                                         | Import Item                                                                                   | Qty                                                      |
| PAPER PRODUCTS<br>NAMELY PAPER<br>CUPS/PLATES/NOODLE (KGS)<br>BOX/TRAY/LIDS ETC<br>NET CONTENT: 1)<br>UNCOATED PAPER<br>AND BOARD (225 GSM<br>AND ABOVE:<br>2,00,000.00 KGS, 2)<br>BROWN KRAFT LINER<br>(140-200<br>GMS)(PACKING<br>MATERIAL): 19,000.00<br>KGS) | 200000.0<br>KILOGRAMS                       | UNCOATED PAPER AND<br>BOARD (225 GSM AND<br>ABOVE)<br><br>BROWN KRAFT LINER (140-<br>200 GSM) | 230000.0 KILOGRAMS<br>(KGS)<br><br>As per Packing Policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                                                           |                                             |                                                                                               |                                                          |

Note : GSM import & export items should match each other's.

|                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                   | 44 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                 | HEMANI INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                             | 018305000899AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                             | 039404000164 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                        | 0310836655/12/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter followed by the reminder issued on 22.09.2020, followed by the reminder issued on 28.07.2021. Hence, the committee decided to defer the case. (2<sup>nd</sup> reminder letter is to be issued on 11.11.2021).</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                |                                              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                       | 45 / NC/4/MEET/Oct/202122/10                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                     | ENVIRON SPECIALITY CHEMICALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                 | 018305000904AM21                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                                 | 039404000158 AM21                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                            | 0310836689/16/06/2020                        |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter followed by the reminder issued on 22.03.2021.Hence, the committee decided to defer the case. (Final reminder letter is to be issued on 11.11.202</p> |                                              |

|                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                          | 46 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                       | Case Withdrawn                              |
| Party Name                                                                                                                                        | BRILLIANT PRINTERS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                    | 018305000908AM21                            |
| RA File Number                                                                                                                                    | 072404000081 AM21                           |
| Licence No and Date                                                                                                                               | 0710116614/17/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and it was noted that</p> |                                             |

the case was approved in online meeting 10/83-ALC1/2020(Part II) held on 19.03.2021. Hence, the Committee decided to withdraw the case.

|                                                                                                                                                                                                                                                    |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                           | 47 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                         | UPL LIMITED                                 |
| Meeting Number and Date                                                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                     | 018305000917AM21                            |
| RA File Number                                                                                                                                                                                                                                     | 039504000133 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                | 0310836835/23/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment. (DNM)</p> |                                             |

|                                                                                                                                                                                                                                                                      |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                             | 48 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                           | HI-TECH CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                       | 018305000930AM21                            |
| RA File Number                                                                                                                                                                                                                                                       | 022404000033 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                  | 0210209946/30/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and decided to ask for the comments from the Ministry of Steel. Letter is to be issued. Hence, The Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                            | 49 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                          | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                      | 018305000940AM21                            |
| RA File Number                                                                                                                                                                                                                                                      | 052404000130 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                 | 0510414540/03/07/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to defer the case for want of Hard Copy from the firm. Letter on 21.08.2020, Reminder letter to the firm issued on 18.11.2021.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 50 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018305000947AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 039404000222 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0310837059/07/07/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Material balance with their solid content for the manufacture of export item.</li> <li>2. Chemical reaction of the manufacturing export item, giving molecular weight reactant and product indicating complete calculation and yield of reaction.</li> <li>3. Production of export item vis-à-vis consumption of import items for the last three years duly certified by C.A.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                               | 51 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                             | ENZYMCO PRIVATE LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                         | 018305000964AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                         | 322404000021 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                    | 3210079604/15/07/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No NC/4/MEET/Oct/202122/10 dated 11.11.2021:</p> <ol style="list-style-type: none"> <li>1. % Papaya a.i. content in export and import item.</li> <li>2. Self – attested copy of COA of export item.</li> <li>3. Stepwise % wastage of a.i. in the process.</li> </ol> |                                             |

D/L issued to the firm on 15.11.2021. Hence, the Committee decided to **Defer** the Case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 52 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000978AM21                            |
| RA File Number          | 039404000224 AM21                           |
| Licence No and Date     | 0310837322/22/07/2020                       |

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.

1. Material balance with their solid content for the manufacture of export item.
2. Chemical reaction of the manufacturing export item, giving molecular weight reactant and product indicating complete calculation and yield of reaction.
3. Production of export item vis-à-vis consumption of import items for the last three years duly certified by C.A.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 53 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | GIRDHARS INTERNATIONAL                      |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305000984AM21                            |
| RA File Number          | 052304000095 AM21                           |
| Licence No and Date     | 0510414733/27/07/2020                       |

Norms Committee Decision:

The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case.

|             |                              |
|-------------|------------------------------|
| Case No.    | 54 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                         | WILLOWOOD CHEMICALS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                     | 018305000986AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                     | 022404000048 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                | 0210210008/27/07/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter m followed by the reminder issued on 28.09.2020 followed by the reminder on 07.06.2021. Hence, the committee decided to defer the case. (2<sup>nd</sup>reminder letter is to be issued on 11.11.2021)</p> |                                             |

|                                                                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                    | 55 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                  | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                              | 018305001020AM21                            |
| RA File Number                                                                                                                                                                                                                                                              | 052404000234 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                         | 0510414956/20/08/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 56 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NARAYAN ORGANICS PVT LTD                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 018305001051AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 082404000163 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0810148476/03/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>i. Complete Chemistry with Molar weight from basis stage as applied for import.</li> <li>ii. %yield on Molar basis.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L</p> |                                             |

issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 57 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Approved                               |
| Party Name              | MAXTECH INDUSTRIES LLP                      |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | 018305001054AM21                            |
| RA File Number          | 039504000348 AM21                           |
| Licence No and Date     | 0310838092/04/09/2020                       |

**Norms Committee Decision:**

**Decision:** The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                                                                                                                                  | Qty                        | Import Item                                                                               | Qty                                                                              |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| Filter bags made from 750 gsm Fiberglass Fabric with PTFE Membrane (size: 160 mm Diameter x 6000 mm long)(NET CONTENT: 1) 750 gsm Fiberglass Fabric with PTFE Membrane 3554.28 SQ.Meter, 2) PTFE Threads:19.95 Kgs 3) 750 GSM PTFE Felt:65.63 Square Meters, | 1000.0<br>NUMBERS<br>(NOS) | 750 gsm Fiberglass Fabric with PTFE Membrane<br><br>PTFE Threads<br><br>750 GSM PTFE Felt | 3660 SQUARE METER (SQM)<br><br>20 KILOGRAMS (KGS)<br><br>67.0 SQUARE METER (SQM) |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Note : GSM of Import & Exports should match with each other's.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 58 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | ANUPAM RASAYAN INDIA LIMITED                |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018305001058AM21      |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 522404000044 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 5210043527/08/09/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ul style="list-style-type: none"> <li>i. Yields of step I and III are very low. Technical, justification along with copy of technical literature in support of yields may be furnished.</li> <li>ii. Production-consumption data for last 3 years certified by central Taxes and GST Authority may be furnished.</li> </ul> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                       |

|                                                                                                                                                                                                                                                                              |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                     | 59 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                   | GIRDHARS INTERNATIONAL                      |
| Meeting Number and Date                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                               | 018305001078AM21                            |
| RA File Number                                                                                                                                                                                                                                                               | 052304000183 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                          | 0510415235/16/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                      |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                             | 60 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                           | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                       | 018305001079AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                       | 039504000372 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                  | 0310838339/17/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the hard copy of the application against the letter issued on 28.9.2021, Reminder letter issued to the firm on 22.11.2021. .Hence, the committee decided to Defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                 |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                        | 61 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                     | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                      | INTERNATIONAL TRADERS                       |
| Meeting Number and Date                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                  | 018305001092AM21                            |
| RA File Number                                                                                                                                                                                                                                                                  | 039404000445 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                             | 0310838431/24/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and found out that the firm has not furnished information against the D/L issued on 07.06.2021 followed by the reminder on 08.10.2021. Hence, the committee decided to reject the case.</p> |                                             |

|                                                                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                    | 62 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                  | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                              | 018305001097AM21                            |
| RA File Number                                                                                                                                                                                                                                                              | 052404000311 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                         | 0510415315/25/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                              |                                               |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                     | 63 / NC/4/MEET/Oct/202122/10                  |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                   | PAPERTEX SPECIALITY CHEMICALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021   |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | 018305001114AM21                              |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 302404000062 AM21                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 3010105430/30/09/2020                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and it was noted that the firm has not furnished the information against the D/L issued on 07.06.2021. Hence, the committee decided to defer the case. (2<sup>nd</sup> Reminder letter is issued on 15.11.2021).</p> |                                               |

|             |                                |
|-------------|--------------------------------|
| Case No.    | 64 / NC/4/MEET/Oct/202122/10   |
| Case Status | Case Deferred                  |
| Party Name  | STIC ON PAPERS PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018305001111AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 092404000345 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0910069283/30/09/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/201-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Details of import silicon.</li> <li>2. Calculation for the requirement of raw materials and also comparision with SION A-2866 fixed at H.B. procedure.</li> <li>3. Production of export item vis a vis consumption of all the raw materials both imported and indigenous for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                   |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                          | 65 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | GALAXY SURFACTANTS LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                    | 018305001110AM21                            |
| RA File Number                                                                                                                                                                                                                                                                    | 039404000298 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 0310838608/01/10/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021).</p> |                                             |

|                                                                                                                                                                                                                    |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                           | 66 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                         | CALIMARA MATTERS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                     | 018305001127AM21                            |
| RA File Number                                                                                                                                                                                                     | 039404000308 AM21                           |
| Licence No and Date                                                                                                                                                                                                | 0310838783/07/10/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> |                                             |

1. Complete calculation giving chemical reaction with molecular weight of each reactant and products obtained.
2. Yield of chemical reaction with justification of wastage, indicating by products, if any, and its commercial value.
3. Specification with purity of both import and export items.
4. Production of export item vis a vis consumption of all the inputs both imported and indigenous for the last three years duly certified by Chartered accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                            | 67 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                          | AGROW ALLIED VENTURES PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                      | 018305001145AM21                            |
| RA File Number                                                                                                                                                                                                                                                      | 052304000230 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                 | 0510415523/16/10/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application against the letter issued on 07.06.2021. Reminder letter dated 18.11.2021.,Hence, the committee decided to Defer the case |                                             |

|                                                                                            |                                             |                           |                         |
|--------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------|-------------------------|
| Case No.                                                                                   | 68 / NC/4/MEET/Oct/202122/10                |                           |                         |
| Case Status                                                                                | Case Approved                               |                           |                         |
| Party Name                                                                                 | SHIV SHAKTI TIMBER INDUSTRIES               |                           |                         |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                           |                         |
| HQ File Number                                                                             | HQRNORM APPLY 00033409AM21                  |                           |                         |
| RA File Number                                                                             | 09AA04002685 AM21                           |                           |                         |
| Licence No and Date                                                                        | 0911000012/08/12/2020                       |                           |                         |
| Norms Committee Decision:                                                                  |                                             |                           |                         |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                             |                           |                         |
| Export Item                                                                                | Qty                                         | Import Item               | Qty                     |
| SPRUCE (PICEA ABIES) WOOD, WOODEN PALLETS, CRATES, BOXES, RUNNERS, SKIDS,                  | 510.0 CUBIC METER (CBM)                     | SPRUCE (PICEA ABIES) wood | 535.0 CUBIC METER (CBM) |

|                                                                                                       |  |  |  |
|-------------------------------------------------------------------------------------------------------|--|--|--|
| WOODEN PACKING<br>ITEMS(WOODEN<br>MATERIAL)                                                           |  |  |  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |  |  |  |

|                                                                                                                                                                                                                                                                          |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                 | 69 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                               | KRISHI RASAYAN EXPORTS PVT.LTD.             |
| Meeting Number and Date                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                           | HQRNORM APPLY 00038831AM21                  |
| RA File Number                                                                                                                                                                                                                                                           | 052304000248 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                      | 0511000162/15/12/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application against the letter issued on 07.06.2021. Reminder letter issued on 22.11.2021. .Hence, the committee decided to Defer the case |                                             |

|                                                                                                                                                                                                                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                          | 70 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                        | INDOTAN CHEMICALS LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00053576AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                    | 02AA04006877 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                               | 0211000144/04/01/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                         |                                             |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.                                                                                                                                                                        |                                             |
| <ol style="list-style-type: none"> <li>1. Chemistry of the reaction to the product Export item, giving the Molecular weight of reactants and the products with yield of reaction.</li> <li>2. Justification of wastage with calculation for the requirement of both imported and indigenous inputs for the manufacture of Export item.</li> </ol> |                                             |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case                                                                                                                        |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 71 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | GRASIM INDUSTRIES LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00057467AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 34AA04001681 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 3411000083/07/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. % Aluminum content in export.</li> <li>2. CoA of import item from foreign supplier.</li> <li>3. CoA of Export Item.</li> <li>4. Material balance, step wise, for entire process.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                            | 72 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                          | ESKAY IODINE PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00084199AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                      | 03AA04021229 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                 | 0311001450/15/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and noted that the hard copy from the firm is received. The committee decided to defer the case for the further examination. The case has been referred for technical assessment. (SK)</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 73 / NC/4/MEET/Oct/202122/10                |
| Case Status               | Case Approved                               |
| Party Name                | KLJ ORGANIC LIMITED                         |
| Meeting Number and Date   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number            | HQRNORM APPLY 00085980AM21                  |
| RA File Number            | 05AA04030817 AM21                           |
| Licence No and Date       | 0511001324/17/02/2021                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                                                                                                                                                                                | Qty                     | Import Item                                    | Qty                      |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|------------------------------------------------|--------------------------|
| 62/0- CHLORINATED PARAFFIN (CHLORINE CONTENT 40 PERCENT-45 PERCENT)(62/0- CHLORINATED PARAFFIN (CHLORINE CONTENT 40 PERCENT-45 PERCENT) (PACKED IN 2,800 NOS. OF HM-HDPE DRUMS MADE OF HDPE GRANULES (23,800.000 KGS. WITHOUT WASTAGE)) (EACH DRUM SHALL WEIGHT 8.5 KG AND STORAGE CAPACITY 250.000 KGS.)) | 700000.0 KILOGRAMS (KGS | PARAFFIN (C14-C20)                             | 423500.0 KILOGRAMS (KGS) |
|                                                                                                                                                                                                                                                                                                            |                         | CHLORINE                                       | 588000.0 KILOGRAMS (KGS) |
|                                                                                                                                                                                                                                                                                                            |                         | HDPE GRANULES (TOTAL WEIGHT = 24,990.000 KGS.) | As per Packing Policy    |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 74 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | CHEMICO CHEMICALS PVT LTD                   |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00087058AM21                  |
| RA File Number          | 05AA04031121 AM21                           |
| Licence No and          | 0511001322/18/02/2021                       |

|                                                                                                                                                                                                                                                                                                                |  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                           |  |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and noted that the hard copy from the firm is received. The committee decided to defer the case for the further examination. The case has been referred for technical assessment.</p> |  |

|                                                                                                                                                                                                                                                                                                                               |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                      | 75 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                    | CALIBRE CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00098705AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                | 03AA04023635 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                           | 0311002159/08/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to defer the case for want of Hard Copy from the firm. Letter Hard copy on 17.06.2020, Reminder letter issued to the firm on 18.10.2021. Hence, the Committee decided to Defer the case.</p> |                                             |

|                                                                                                                                                                                      |                                             |                           |                           |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------|---------------------------|
| Case No.                                                                                                                                                                             | 76 / NC/4/MEET/Oct/202122/10                |                           |                           |
| Case Status                                                                                                                                                                          | Case Approved                               |                           |                           |
| Party Name                                                                                                                                                                           | INTERNATIONAL TRADERS                       |                           |                           |
| Meeting Number and Date                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                           |                           |
| HQ File Number                                                                                                                                                                       | HQRNORM APPLY 00022650AM22                  |                           |                           |
| RA File Number                                                                                                                                                                       | 03AA04003582 AM22                           |                           |                           |
| Licence No and Date                                                                                                                                                                  | 0311003179/20/04/2021                       |                           |                           |
| Norms Committee Decision:                                                                                                                                                            |                                             |                           |                           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                           |                                             |                           |                           |
| Export Item                                                                                                                                                                          | Qty                                         | Import Item               | Qty                       |
| PAPER PRODUCTS<br>NAMELY PAPER<br>BAGS/POUCHES<br>(PAPER PRODUCTS<br>PAPER NAMELY<br>PAPER<br>BAGS/POUCHES NET<br>CONTENT: 1) COATED<br>PAPER (20-100 GSM) :<br>3,00,925.926 KGS. 2) | 331878.0<br>KILOGRAMS<br>(KGS)              | COATED PAPER (20-100 GSM) | 312963 KILOGRAMS<br>(KGS) |

|                                                                                                       |  |                                                   |                       |
|-------------------------------------------------------------------------------------------------------|--|---------------------------------------------------|-----------------------|
| BROWN KRAFT LINER (130-225 GSM)(PACKING MATERIAL) : 30,952.390 KGS.)                                  |  |                                                   |                       |
|                                                                                                       |  | BROWN KRAFT LINER (130-225 GSM)(PACKING MATERIAL) | As per Packing Policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |  |                                                   |                       |
| Note : GSM import & export items should match each other's.                                           |  |                                                   |                       |

|                                                                                                                                                                                                                         |                                             |                                                          |                           |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------------------------------|---------------------------|
| Case No.                                                                                                                                                                                                                | 77 / NC/4/MEET/Oct/202122/10                |                                                          |                           |
| Case Status                                                                                                                                                                                                             | Case Approved                               |                                                          |                           |
| Party Name                                                                                                                                                                                                              | INTERNATIONAL TRADERS                       |                                                          |                           |
| Meeting Number and Date                                                                                                                                                                                                 | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                                                          |                           |
| HQ File Number                                                                                                                                                                                                          | HQRNORM APPLY 00023425AM22                  |                                                          |                           |
| RA File Number                                                                                                                                                                                                          | 03AA04003597 AM22                           |                                                          |                           |
| Licence No and Date                                                                                                                                                                                                     | 0311003217/21/04/2021                       |                                                          |                           |
| Norms Committee Decision:                                                                                                                                                                                               |                                             |                                                          |                           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                                                              |                                             |                                                          |                           |
| Export Item                                                                                                                                                                                                             | Qty                                         | Import Item                                              | Qty                       |
| PAPER PRODUCTS<br>NAMELY PAPER<br>PLATES/NOODLE<br>BOX)NET CONTENT :<br>1) UNCOATED WHITE<br>TOP KRAFT LINER<br>(160 GSM - 225 GSM) :<br>3,20,000.00 KGS. 2)<br>BROWN CRAFT<br>LINER (130 - 225 GSM)<br>: 38,095.24 KGS | 371428.0<br>KILOGRAMS<br>(KGS)              | UNCOATED WHITE TOP<br>KRAFT LINER (160 GSM - 225<br>GSM) | 368000 KILOGRAMS<br>(KGS) |
|                                                                                                                                                                                                                         |                                             | BROWN CRAFT LINER (130 -<br>225 GSM)                     | As per Packing Policy     |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                  |                                             |                                                          |                           |

Note : GSM import & export items should match each other's.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 78 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Approved                               |
| Party Name              | MAXTECH INDUSTRIES LLP                      |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00024220AM22                  |
| RA File Number          | 03AA04006607 AM22                           |
| Licence No and Date     | 0311003263/22/04/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                                                   | Qty                   | Import Item                                   | Qty                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-----------------------------------------------|---------------------------|
| FILTER BAGS(Filter Bags Net Content : 1) 750 GSM Fiberglass with PTFE membrane : 8885.71 SquareMeter 2) PTFE Threads : 43.72 Kgs. 3) 750 GSM PTFE Felt : 164.06 Square Meter) | 2500.0 NUMBERS (NOS)) | 750 gsm Fiberglass Fabric with PTFE Membrane) | 9152.0 SQUARE METER (SQM) |
|                                                                                                                                                                               |                       | PTFE Threads                                  | 45.0 KILOGRAMS (KGS)      |
|                                                                                                                                                                               |                       | 750 GSM PTFE Felt                             | 169.0 SQUARE METER (SQM)  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Note : GSM import & export items should match each other's.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 79 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | SKC CHEMIE PRIVATE LIMITED                  |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00024551AM22                  |

|                                                                                                                                                                                                                                                                                 |                       |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                                                                                  | 03AA04006576 AM22     |
| Licence No and Date                                                                                                                                                                                                                                                             | 0311003272/22/04/2021 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021</p> |                       |

|                                                                                                                                                                                                                                                                                             |                                             |                                                                                                                                   |             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|-------------|
| Case No.                                                                                                                                                                                                                                                                                    | 80 / NC/4/MEET/Oct/202122/10                |                                                                                                                                   |             |
| Case Status                                                                                                                                                                                                                                                                                 | Case Approved                               |                                                                                                                                   |             |
| Party Name                                                                                                                                                                                                                                                                                  | INTERNATIONAL TRADERS                       |                                                                                                                                   |             |
| Meeting Number and Date                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                                                                                                                                   |             |
| HQ File Number                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00029548AM22                  |                                                                                                                                   |             |
| RA File Number                                                                                                                                                                                                                                                                              | 03AA04008169 AM22                           |                                                                                                                                   |             |
| Licence No and Date                                                                                                                                                                                                                                                                         | 0311003434/29/04/2021                       |                                                                                                                                   |             |
| Norms Committee Decision:                                                                                                                                                                                                                                                                   |                                             |                                                                                                                                   |             |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                                                                                                                                  |                                             |                                                                                                                                   |             |
| Export Item                                                                                                                                                                                                                                                                                 | Qty                                         | Import Item                                                                                                                       | Qty         |
| PAPER PRODUCTS<br>NAMELY PAPER<br>BAGS / PAPER<br>POUCHES(PAPER<br>PRODUCTS NAMELY<br>PAPER BAGS / PAPER<br>POUCHES NET<br>CONTENT : 1)<br>UNCOATED PAPER<br>(30 GSM - 65 GSM) :<br>1,20,370.38 KGS. 2)<br>BROWN KRAFT<br>LINER (130-225 GSM)<br>(PACKING<br>MATERIAL) :<br>12,381.00 KGS.) | 132751.0 (KGS)                              | UNCOATED PAPER (30 GSM - 65 GSM))<br><br><br><br><br><br><br><br><br><br>BROWN KRAFT LINER (130-225 GSM)<br>As per Packing Policy | 125185.2 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                                                                                      |                                             |                                                                                                                                   |             |
| Note : GSM import & export items should match each other's.                                                                                                                                                                                                                                 |                                             |                                                                                                                                   |             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 81 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | INTERNATIONAL TRADERS                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00034436AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AA04008743 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311003627/06/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Specification GSM Dimension of export item.</li> <li>2. Complete calculation requirement raw material import and indigenous manufacture of export item giving wastage separately.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 82 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | PAREKH INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00133491AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AA04019801 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311005187/07/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <ol style="list-style-type: none"> <li>1. Complete chemistry with molar weight of stoichiometric balance % yield and losses if any.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 83 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Approved                               |
| Party Name              | G T Z (INDIA) PVT LTD                       |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00134258AM22                  |
| RA File Number          | 02AA04013000 AM22                           |
| Licence No and Date     | 0211000905/08/07/2021                       |

Norms Committee Decision:

*The committee considered the case as per agenda and decided to ratify the norms as under:-*

| <b>Export Item</b>                   | <b>Quantity</b>               | <b>Import Item</b>                                         | <b>Quantity</b> |
|--------------------------------------|-------------------------------|------------------------------------------------------------|-----------------|
| SUPERBRIGHT<br>11N(ORGANIC CHEMICAL) | 75600.0<br>KILOGRAMS<br>(KGS) | AMARILLO TOPCOAT<br>PART A<br><br>(AlkoxyatedBetanaphtol)  | 27200.0 (KGS)   |
|                                      |                               | AMARILLO TOPCOAT<br>PART B<br><br>(ExtoxylatedBetanaphtol) | 28322.0 (KGS)   |
|                                      |                               | KATALYSATOR ST80<br><br>(Potassiumhydroxyde)               | 4200.0 KGS      |
|                                      |                               | PS-BCN (Propanesultone)                                    | 7700.0 (KGS)    |

*RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.*

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 84 / NC/4/MEET/Oct/202122/10                |
| Case Status             | Case Deferred                               |
| Party Name              | BHANU DYES PRIVATE LIMITED                  |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00140658AM22                  |
| RA File Number          | 34AA04005372 AM22                           |
| Licence No and Date     | 3411000862/16/07/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021

|             |                              |
|-------------|------------------------------|
| Case No.    | 85 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Approved                |
| Party Name  | MAXTECH INDUSTRIES LLP       |

|                                                                                                       |                                             |                                                   |                        |
|-------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------------------------------|------------------------|
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                                                   |                        |
| HQ File Number                                                                                        | HQRNORM APPLY 00142520AM22                  |                                                   |                        |
| RA File Number                                                                                        | 03AA04045396 AM22                           |                                                   |                        |
| Licence No and Date                                                                                   | 0311005486/19/07/2021                       |                                                   |                        |
| Norms Committee Decision:                                                                             |                                             |                                                   |                        |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                                                   |                        |
| Export Item                                                                                           | Qty                                         | Import Item                                       | Qty                    |
| Filter Bags(Net Content : 1000.0                                                                      |                                             | Fabric 750 GSM fiberglass with PTFE 3550.72 (SQM) |                        |
| 1)Fabric 750 GSM                                                                                      | NUMBERS                                     | Membrane                                          |                        |
| fiberglass with PTFE                                                                                  | (NOS))                                      |                                                   |                        |
| Membrane: 3,447.308                                                                                   |                                             | PTFE Threads                                      | 20.55 KG               |
| Square Meter 2) PTFE                                                                                  |                                             |                                                   |                        |
| Thread :19.95194                                                                                      |                                             |                                                   |                        |
| Kilogram 3) 750 GSM                                                                                   |                                             | 750 GSM PTFE Felt                                 | 177.78 Sq. Meter (SQM) |
| PTFE Felt : 172.60                                                                                    |                                             |                                                   |                        |
| Square Meter)                                                                                         |                                             |                                                   |                        |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                                                   |                        |
| Note : GSM import & export items should match each other's.                                           |                                             |                                                   |                        |

|                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                    | 86 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                  | YASHO INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                              | HQRNORM APPLY 00144624AM22                  |
| RA File Number                                                                                                                                                                                                              | 03AA04045575 AM22                           |
| Licence No and Date                                                                                                                                                                                                         | 0311005530/22/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                   |                                             |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.                                                  |                                             |
| <div>1. Structural formula of export and import.</div> <div>2. % Solid content of export.</div> <div>3. Chemical name and catalogue of power oil and its function.</div>                                                    |                                             |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                                             |

|                                                                                                       |                                             |                       |         |
|-------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------|---------|
| Case No.                                                                                              | 87 / NC/4/MEET/Oct/202122/10                |                       |         |
| Case Status                                                                                           | Case Approved                               |                       |         |
| Party Name                                                                                            | VADIVARHE SPECIALITY CHEMICALS LIMITED      |                       |         |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                       |         |
| HQ File Number                                                                                        | HQRNORM APPLY 00144626AM22                  |                       |         |
| RA File Number                                                                                        | 03AA04050554 AM22                           |                       |         |
| Licence No and Date                                                                                   | 0311005531/22/07/2021                       |                       |         |
| Norms Committee Decision:                                                                             |                                             |                       |         |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                       |         |
| Export Item                                                                                           | Qty                                         | Import Item           | Qty     |
| Slovent Blue 63 (C.I. 61520)                                                                          | 1 Kg                                        | 1- Nitroanthraquinone | 1.14 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                       |         |

|                                                                                                                                                                                                                                         |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                | 88 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                              | SKC CHEMIE PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                 | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                          | HQRNORM APPLY 00152794AM22                  |
| RA File Number                                                                                                                                                                                                                          | 03AA04056296 AM22                           |
| Licence No and Date                                                                                                                                                                                                                     | 0311005831/03/08/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                               |                                             |
| The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021 |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 89 / NC/4/MEET/Oct/202122/10                |
| Case Status               | Case Deferred                               |
| Party Name                | UNITOP CHEMICALS PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number            | HQRNORM APPLY 00155487AM22                  |
| RA File Number            | 03AA04058428 AM22                           |
| Licence No and Date       | 0311005974/06/08/2021                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021

|                                                                                                                                                                                                                                         |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                | 90 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                              | GODREJ INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                 | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                          | HQRNORM APPLY 00163127AM22                  |
| RA File Number                                                                                                                                                                                                                          | 03AA04064507 AM22                           |
| Licence No and Date                                                                                                                                                                                                                     | 0311006176/15/08/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                               |                                             |
| The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021 |                                             |

|                                                                                                                                                                                                                                         |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                | 91 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                              | BHARAT RASAYAN LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                 | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                          | HQRNORM APPLY 00164796AM22                  |
| RA File Number                                                                                                                                                                                                                          | 05AA04069533 AM22                           |
| Licence No and Date                                                                                                                                                                                                                     | 0511004164/17/08/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                               |                                             |
| The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021 |                                             |

|                                                                                                                                                                                                      |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                             | 92 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                           | GODREJ INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                       | HQRNORM APPLY 00168068AM22                  |
| RA File Number                                                                                                                                                                                       | 03AA04066882 AM22                           |
| Licence No and Date                                                                                                                                                                                  | 0311006310/21/08/2021                       |
| Norms Committee Decision:                                                                                                                                                                            |                                             |
| The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment. |                                             |

|                                                                                                                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                          | 93 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                        | METAL SALES CORPORATION                     |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00169393AM22                  |
| RA File Number                                                                                                                                                                                                                                    | 03AA04068800 AM22                           |
| Licence No and Date                                                                                                                                                                                                                               | 0311006399/24/08/2021                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment. (NL)</p> |                                             |

|                                                                                                                                                                                                                                                                                 |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                        | 94 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                      | BONDZIL PERFORMANCE PRODUCT                 |
| Meeting Number and Date                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00176282AM22                  |
| RA File Number                                                                                                                                                                                                                                                                  | 24AA04010307 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                             | 2411000822/03/09/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021</p> |                                             |

|                                                                                            |                                             |                                                     |                             |
|--------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------------------|-----------------------------|
| Case No.                                                                                   | 95 / NC/4/MEET/Oct/202122/10                |                                                     |                             |
| Case Status                                                                                | Case Approved                               |                                                     |                             |
| Party Name                                                                                 | S M I COATED PRODUCTS PRIVATE LIMITED       |                                                     |                             |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                                                     |                             |
| HQ File Number                                                                             | HQRNORM APPLY 00179374AM22                  |                                                     |                             |
| RA File Number                                                                             | 03AA04065199 AM22                           |                                                     |                             |
| Licence No and Date                                                                        | 0311006797/08/09/2021                       |                                                     |                             |
| Norms Committee Decision:                                                                  |                                             |                                                     |                             |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                             |                                                     |                             |
| Export Item                                                                                | Qty                                         | Import Item                                         | Qty                         |
| SELF ADHESIVE PAPER (148 gsm +/-10                                                         | 3000000.0                                   | THERMAL PAPER IN JUMBO ROLL (70 gsm +/- 10 Percent) | 3120000.0 SQUARE METER (SQM |

Percent)(SELF METER (SQM) ADHESIVE (100 Percent SOLID) 60000.0 KILOGRAMS  
 ADHESIVE PAPER RUBBER BASED HOT MELT (KGS)  
 (148 gsm +/-10 Percent))  
 .(Containing thermal  
 paper)

3120000.0 SQUARE  
 METER (SQM)

GLASSINE PAPER (60 gsm +/-  
 10 Percent)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS  
 COMMITTEE.

|                                                                                                                                  |                                             |
|----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                         | 96 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                       | GREENLAM INDUSTRIES LIMITED                 |
| Meeting Number and Date                                                                                                          | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                   | HQRNORM APPLY 00181501AM22                  |
| RA File Number                                                                                                                   | 05AA04077699 AM22                           |
| Licence No and Date                                                                                                              | 0511004648/10/09/2021                       |
| Norms Committee Decision:                                                                                                        |                                             |
| SION is already published vide Public notice 24/2015-20 dated 07.10.2020. Committee decided to clear the case as per above SION. |                                             |

|                                                                                                                                  |                                             |
|----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                         | 97 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                       | GREENLAM INDUSTRIES LIMITED                 |
| Meeting Number and Date                                                                                                          | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                   | HQRNORM APPLY 00186628AM22                  |
| RA File Number                                                                                                                   | 05AA04081566 AM22                           |
| Licence No and Date                                                                                                              | 0511004801/17/09/2021                       |
| Norms Committee Decision:                                                                                                        |                                             |
| SION is already published vide Public notice 24/2015-20 dated 07.10.2020. Committee decided to clear the case as per above SION. |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 98 / NC/4/MEET/Oct/202122/10 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                 |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                      | BODAL CHEMICALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00190841AM22                  |
| RA File Number                                                                                                                                                                                                                                                                  | 08AA04027838 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                             | 0811002666/22/09/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021</p> |                                             |

|                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                           | 99 / NC/4/MEET/Oct/202122/10                |
| Case Status                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                         | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date                                                                                                                                                            | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                     | HQRNORM APPLY 00190854AM22                  |
| RA File Number                                                                                                                                                                     | 05AA04084825 AM22                           |
| Licence No and Date                                                                                                                                                                | 0511004883/22/09/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in the presence of technical expert and decided to defer the case for further examination.</p> |                                             |

|                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                     | 100 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                   | AGROW ALLIED VENTURES PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                               | HQRNORM APPLY 00195250AM22                  |
| RA File Number                                                                                                                                                                                                                               | 05AA04084950 AM22                           |
| Licence No and Date                                                                                                                                                                                                                          | 0511004975/27/09/2021                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 101 / NC/4/MEET/Oct/202122/10               |
| Case Status             | Case Deferred                               |
| Party Name              | KRISHI RASAYAN EXPORTS PVT.LTD.             |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |

|                                                                                                                                                                                                      |                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                                       | HQRNORM APPLY 00195111AM22 |
| RA File Number                                                                                                                                                                                       | 05AA04082502 AM22          |
| Licence No and Date                                                                                                                                                                                  | 0511004963/27/09/2021      |
| Norms Committee Decision:                                                                                                                                                                            |                            |
| The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment. |                            |

|                                                                                                        |                                             |                     |                          |
|--------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------|--------------------------|
| Case No.                                                                                               | 102 / NC/4/MEET/Oct/202122/10               |                     |                          |
| Case Status                                                                                            | Case Approved                               |                     |                          |
| Party Name                                                                                             | UPL LIMITED                                 |                     |                          |
| Meeting Number and Date                                                                                | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                     |                          |
| HQ File Number                                                                                         | HQRNORM APPLY 00201474AM22                  |                     |                          |
| RA File Number                                                                                         | 03AA04080560 AM22                           |                     |                          |
| Licence No and Date                                                                                    | 0311007444/04/10/2021                       |                     |                          |
| Norms Committee Decision:                                                                              |                                             |                     |                          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-             |                                             |                     |                          |
| Export Item                                                                                            | Qty                                         | Import Item         | Qty                      |
| Pendimethalin 33 Percent EC W/V<br><br>(300000.0 LITERS (LTR) 8, 53, 33, 500.00 11, 61, 000.00 Tot     | 300,000.0 LITERS (LTR)                      | 4, Nitro OrthoXylen | 61005.0 KILOGRAMS (KGS)  |
|                                                                                                        |                                             | Di-Ethyl Ketone     | 38115.00 KILOGRAMS (KGS) |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |                                             |                     |                          |

|                         |                                             |  |  |
|-------------------------|---------------------------------------------|--|--|
| Case No.                | 103 / NC/4/MEET/Oct/202122/10               |  |  |
| Case Status             | Case Approved                               |  |  |
| Party Name              | UPL LIMITED                                 |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |  |  |
| HQ File Number          | HQRNORM APPLY 00201476AM22                  |  |  |
| RA File Number          | 03AA04081255 AM22                           |  |  |

|                                                                                                        |                       |                                     |           |
|--------------------------------------------------------------------------------------------------------|-----------------------|-------------------------------------|-----------|
| Licence No and Date                                                                                    | 0311007445/04/10/2021 |                                     |           |
| Norms Committee Decision:                                                                              |                       |                                     |           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-             |                       |                                     |           |
| Export Item                                                                                            | Qty                   | Import Item                         | Qty       |
| Pendimethalin 348 + Metribuzin 132 G/L ZC                                                              | 350000.0 LITERS (LTR) | 4, Nitro OrthoXylen                 | 75,460 Kg |
|                                                                                                        |                       | Di-Ethyl Ketone                     | 47,320 Kg |
|                                                                                                        |                       | 1,2,4- Triazinone (94 Percent Min.) | 51,100 Kg |
|                                                                                                        |                       | Methanol 1                          | 12,600 Kg |
|                                                                                                        |                       | Sodium LignoSulphonate              | 14,000Kg  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |                       |                                     |           |

|                                                                                                                                                                                                                             |                                                  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| Case No.                                                                                                                                                                                                                    | 104 / NC/4/MEET/Oct/202122/10                    |
| Case Status                                                                                                                                                                                                                 | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                  | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021      |
| HQ File Number                                                                                                                                                                                                              | HQRNORM APPLY 00203254AM22                       |
| RA File Number                                                                                                                                                                                                              | 08AA04032128 AM22                                |
| Licence No and Date                                                                                                                                                                                                         | 0811002807/05/10/2021                            |
| Norms Committee Decision:                                                                                                                                                                                                   |                                                  |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.                                                  |                                                  |
| All technical details as per Annexure to Appendix 4E.                                                                                                                                                                       |                                                  |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                                                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 105 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00203511AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AA04087739 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511005223/05/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.</p> <p>Copy of CIB registration showing approved composition of export item.</p> <p>Specific gravity of export item.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                     | 106 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                   | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                      | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                               | HQRNORM APPLY 00203513AM22                  |
| RA File Number                                                                                                                                                                                                                               | 05AA04088095 AM22                           |
| Licence No and Date                                                                                                                                                                                                                          | 0511005224/05/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 107 / NC/4/MEET/Oct/202122/10               |
| Case Status               | Case Deferred                               |
| Party Name                | PAREKH INDUSTRIES LIMITED                   |
| Meeting Number and Date   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number            | HQRNORM APPLY 00204571AM22                  |
| RA File Number            | 03AA040103926 AM22                          |
| Licence No and Date       | 0311007533/06/10/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.

All technical details as per Annexure to Appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 108 / NC/4/MEET/Oct/202122/10               |
| Case Status             | Case Approved                               |
| Party Name              | KRISHNA ANTIOXIDANTS PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00204355AM22                  |
| RA File Number          | 03AA040107858 AM22                          |
| Licence No and Date     | 0311007521/06/10/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                         | Qty                            | Import Item     | Qty         |
|---------------------------------------------------------------------|--------------------------------|-----------------|-------------|
| QUARTERNARY<br>POLYAMINE - 25%<br>ACTIVE (CRISTOL<br>SHALESTAB CEP) | 320000.0<br>KILOGRAMS<br>(KGS) | EPICHLOROHYDRIN | 52480.00 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 109 / NC/4/MEET/Oct/202122/10               |
| Case Status             | Case Deferred                               |
| Party Name              | MIRACLE STONEX PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00204365AM22                  |
| RA File Number          | 04AA04021250 AM22                           |
| Licence No and Date     | 0411001588/06/10/2021                       |

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.

The detail specification of import item, Multi Wire Saw Rope indicating function /application in manufacturing cut and polished Granite.

Manufacturing Process, indicating producing cut and polished Granite from Multi Wire Saw Rope.

To indicate exact CIF value of Import, as value indicated in the application appears to be very high. and justification of 3040 Metre of Rope for export quantity.

To provide exact description of cut and polished Granite, whether, it is Polished Blocks, Tiles, and Slab etc., giving the quantity in MT or cubic feet.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 110 / NC/4/MEET/Oct/202122/10               |
| Case Status             | Case Withdrawn                              |
| Party Name              | BIOINGREDIA NATURAL PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00205357AM22                  |
| RA File Number          | 10AA04009956 AM22                           |
| Licence No and Date     | 1011000595/07/10/2021                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided that in compliance with the policy Circular No. 05(RE-2013)/2009-2014 dated 14.08.2013 and policy Circular No. 12/2015-2020 dated 28.08.2018, Regional authority (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the sample analysis report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. If RA feels this case need to be considered by NC, then they can revert back to NC-4. Hence, the case is disposed of.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 111 / NC/4/MEET/Oct/202122/10               |
| Case Status             | Case Approved                               |
| Party Name              | UPL LIMITED                                 |
| Meeting Number and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number          | HQRNORM APPLY 00205709AM22                  |
| RA File Number          | 03AA040108466 AM22                          |
| Licence No and Date     | 0311007563/07/10/2021                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                 | Qty                       | Import Item                                   | Qty (Kgs)                       |
|-----------------------------|---------------------------|-----------------------------------------------|---------------------------------|
| S-Metolachlor 915 G/L<br>EC | 2000000.0<br>LITERS (LTR) | 1-Methoxy2-Propan                             | 722,000 Kg                      |
|                             |                           | 2-Ethyl-6- Methyl Aniline                     | 936,000 Kg                      |
|                             |                           | Chloroacetyl Chloride                         | 860,000 Kg                      |
|                             |                           | Cu 0203 T 1/8"                                | 11.80 Kg                        |
|                             |                           | Amberlyst15 we                                | 13,000 Kg                       |
|                             |                           | Bis (1,5- Cyclooctadiene)<br>dichloro iridium | 8.40 Kg                         |
|                             |                           | Bis(3,5- dimethylphenyl)<br>Phosphine         | 22.60                           |
|                             |                           | Chlorodiphenyl Phosphine                      | Not shown in C.A<br>Certificate |
|                             |                           | Benoxacor                                     | 90,000 Kg                       |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|                            |                                             |
|----------------------------|---------------------------------------------|
| Case No.                   | 112 / NC/4/MEET/Oct/202122/10               |
| Case Status                | Case Deferred                               |
| Party Name                 | ANSHIKA POLYSURF LIMITED                    |
| Meeting Number<br>and Date | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number             | HQRNORM APPLY 00207215AM22                  |
| RA File Number             | 05AA04089076 AM22                           |
| Licence No and<br>Date     | 0511005315/08/10/2021                       |
| Norms Committee Decision:  |                                             |

The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case.

|                                                                                                                                                                                                                                      |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                             | 113 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                           | INDIA PESTICIDES LIMITED.                   |
| Meeting Number and Date                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                       | HQRNORM APPLY 00207232AM22                  |
| RA File Number                                                                                                                                                                                                                       | 06AA04006750 AM22                           |
| Licence No and Date                                                                                                                                                                                                                  | 0611000774/08/10/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case. |                                             |

|                                                                                                                                                                                                                                      |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                             | 114 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                           | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                       | HQRNORM APPLY 00209588AM22                  |
| RA File Number                                                                                                                                                                                                                       | 03AA04077984 AM22                           |
| Licence No and Date                                                                                                                                                                                                                  | 0311007634/11/10/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case. |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 115 / NC/4/MEET/Oct/202122/10               |
| Case Status               | Case Deferred                               |
| Party Name                | HIKAL LIMITED                               |
| Meeting Number and Date   | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number            | HQRNORM APPLY 00210372AM22                  |
| RA File Number            | 03AA04096708 AM22                           |
| Licence No and Date       | 0311007653/12/10/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Oct/2021-22/10 dated 11.11.2021.

Stepwise complete and balanced chemical reaction, Molecular weight etc.

% yield on molar basis.

Requirement and recovery of solvent.

% Assembly of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 11.11.2021 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                                                                                                                                                                                                                                     |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 116 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                          | PORWAL TAR PRODUCTS PVT LTD                 |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00211545AM22                  |
| RA File Number                                                                                                                                                                                                                      | 50AA04003507 AM22                           |
| Licence No and Date                                                                                                                                                                                                                 | 5011000269/13/10/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case |                                             |

|                                                                                                                                                                                                                                     |                                                        |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 117 / NC/4/MEET/Oct/202122/10                          |
| Case Status                                                                                                                                                                                                                         | Case Deferred                                          |
| Party Name                                                                                                                                                                                                                          | HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATOR I ES |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021            |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00221359AM22                             |
| RA File Number                                                                                                                                                                                                                      | 03AA040112589 AM22                                     |
| Licence No and Date                                                                                                                                                                                                                 | 0311007839/22/10/2021                                  |
| Norms Committee Decision:                                                                                                                                                                                                           |                                                        |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case |                                                        |

|          |                               |
|----------|-------------------------------|
| Case No. | 118 / NC/4/MEET/Oct/202122/10 |
|----------|-------------------------------|

|                                                                                                                                                                                                                                                                                   |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | G T Z (INDIA) PVT LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00222361AM22                  |
| RA File Number                                                                                                                                                                                                                                                                    | 02AA04030987 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 0211001371/22/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of technical expert and decided to call for the hard copy of the application. Hence, the committee decided to defer the case. (Hard copy letter is issued on 15.11.2021).</p> |                                             |

|                                                                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                    | 119 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                  | CHEMICO CHEMICALS PVT LTD                   |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                              | HQRNORM APPLY 00223692AM22                  |
| RA File Number                                                                                                                                                                                                                                                              | 05AA04092045 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                         | 0511005596/23/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case</p> |                                             |

|                                                                                                   |                                             |                            |                      |
|---------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------|----------------------|
| Case No.                                                                                          | 120 / NC/4/MEET/Oct/202122/10               |                            |                      |
| Case Status                                                                                       | Case Approved                               |                            |                      |
| Party Name                                                                                        | G T Z (INDIA) PVT LTD                       |                            |                      |
| Meeting Number and Date                                                                           | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |                            |                      |
| HQ File Number                                                                                    | HQRNORM APPLY 00224647AM22                  |                            |                      |
| RA File Number                                                                                    | 02AA04030958 AM22                           |                            |                      |
| Licence No and Date                                                                               | 0211001374/25/10/2021                       |                            |                      |
| Norms Committee Decision:                                                                         |                                             |                            |                      |
| <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i> |                                             |                            |                      |
| <b>Export Item</b>                                                                                | <b>Quantity</b>                             | <b>Import Item</b>         | <b>Quantity</b>      |
| SUPERBRIGHT<br>11N(ORGANIC                                                                        | 75600.0<br>KILOGRAMS                        | AMARILLO TOPCOAT<br>PART A | 27200.0<br>KILOGRAMS |

| CHEMICAL)                                                                                              | (KGS) | (AlkoxylatedBetanaphtol)                               | (KGS)                         |
|--------------------------------------------------------------------------------------------------------|-------|--------------------------------------------------------|-------------------------------|
|                                                                                                        |       | AMARILLO TOPCOAT<br>PART B<br>(ExtoxylatedBetanaphtol) | 28322.0<br>KILOGRAMS<br>(KGS) |
|                                                                                                        |       | KATALYSATOR ST80<br>(Potassiumhydroxyde)               | 4200.0 KGS                    |
|                                                                                                        |       | PS-BCN (Propanesultone)                                | 7700.0<br>KILOGRAMS<br>(KGS)  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee. |       |                                                        |                               |

|                                                                                                                                                                                                                                                                      |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                             | 121 / NC/4/MEET/Oct/202122/10               |
| Case Status                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                           | AGRO LIFE SCIENCE CORPORATION               |
| Meeting Number and Date                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Oct/ 202122/ 10 and 11/11/2021 |
| HQ File Number                                                                                                                                                                                                                                                       | HQRNORM APPLY 00226767AM22                  |
| RA File Number                                                                                                                                                                                                                                                       | 05AA04092932 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                  | 0511005696/26/10/2021                       |
| Norms Committee Decision:<br><br>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 15.11.2021. Hence, the Committee decided to Defer the case |                                             |